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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SURYAKANTA PATIL): Sir, on behalf of Shri A.R. Antulay, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the National Minorities Development and Finance Corporation and the Ministry of Minority Affairs for the year 2006-2007.

(Placed in Library See No. LT 4877/2006)

THE MINISTER OF POWER (SHRI SUSHIL KUMAR SHINDE): I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy Efficiency, New Delhi, for the year 2003-2004, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 4878/2006)

THE MINISTER OF URBAN DEVELOPMENT (SHRI S. JAIPAL REDDY): I beg to lay on the Table:--

(1) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2002-2003, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 4879/2006)

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANDIQUE): I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceuticals Limited for the years 2002-2003, 2003-2004 and 2004-2005, within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library See No. LT 4880/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Reports and Audited Accounts of the Indian Red Cross Society, Regional Cancer Centre, Thiruvananthapuram, Kidwai Memorial Institute of Oncology, Bangalore and Indian Medicines Pharmaceutical Corporation Limited, Mohan for the year 2004-2005, within the stipulated period of nine months after the close of accounting year.

(Placed in Library See No. LT 4881/2006)

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956:-

(1) S.O. 1241 (E) published in Gazette of India dated the 2nd August, 2006 making certain amendments in the Notification No. S.O. 513 (E) dated the 7th April, 2006.

(Placed in Library See No. LT 4882/2006)

(2) S.O. 1242 (E) published in Gazette of India dated the 2nd August, 2006 making certain amendments in the Notification No. S.O. 514 (E) dated the 7th April, 2006.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): Sir, on behalf of Shri Shriprakash Jaiswal, I beg to lay on the Table:--

(iii) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 22 of the

Central Industrial Security Force Act, 1968.

- (iii) The Central Industrial Security Force, Fire Wing, Subordinate Ranks, Group 'C' Posts Recruitment Rules, 2005, published in Notification No. G.S.R. 315 in Gazette of India dated the 17<sup>th</sup> September, 2005.
- (iii) The Central Industrial Security Force, Security Wing, Subordinate Ranks, Group 'C' Posts Recruitment Rules, 2005, published in Notification No. G.S.R. 316 in Gazette of India dated the 17<sup>th</sup> September, 2005.
- (iii) The Central Industrial Security Force, Para Medical Staff (Combatised Recruitment Rules, 2005, published in Notification No. G.S.R. 1 in Gazette of India dated the 7<sup>th</sup> January, 2006.

(Placed in Library See No. LT 4883/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI): I beg to lay on the Table:--

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2000-2001, together with Audit Report thereon.

(Placed in Library See No. LT 4884/2006)

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2001-2002, together with Audit Report thereon.

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library See No. LT 4885/2006)

- (3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2001-2002 and Annual Reports and Audited Accounts for the years 2002-2003, 2003-2004 and 2004-2005, within the stipulated period of nine months after the close of the respective accounting year.

(Placed in Library See No. LT 4886/2006)

- (4) A copy of the Annual Accounts (Hindi and English versions) of the Aligarh Muslim University, Aligarh, for the year 2004-2005, together with Audit Report thereon.

- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library See No. LT 4887/2006)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Calicut, for the year 2004-2005, alongwith Audited Accounts.

copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Calicut, for the year 2004-2005.

- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library See No. LT 4888/2006)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table-

- (1) A copy of the Securities and Exchange Board of India (Terms and Conditions of Service of Chairman and Members) Amendment Rules, 2006 (Hindi and English versions) published in Notification No. S.O. 732 (E) in Gazette of India dated the 18th May, 2006, under section 31 of the Securities and Exchange Board of India Act, 1992.

(Placed in Library See No. LT 4889/2006)

(2) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India – Union Government (Civil) (No. 16 of 2006) – (Performance Audit) - Performance Audit on Management of Foodgrains, for the year ended March, 2005.

(Placed in Library See No. LT 4890/2006)

- (ii) Report of the Comptroller and Auditor General of India – Union Government (Civil) (No. 17 of 2006) – (Performance Audit)-Performance Audit of Disinvestments of Government Shareholding in Selected Public Sector Undertakings during 1999-2003, for the year ended March, 2005.

(Placed in Library See No. LT 4891/2006)

- (iii) Report of the Comptroller and Auditor General of India – Union Government (Civil) (No. 18 of 2006) - (Performance Audit) Performance Audit of Conservation and Protection of Tigers and Tiger Reserves, for the year ended March, 2005.

(Placed in Library See No. LT 4892/2006)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India, Lucknow, for the year 2005-2006, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the the Small Industries Development Bank of India, Lucknow, for the year 2005-2006.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library See No. LT 4893/2006)

(5) A copy of the Dena Bank Officer Employees' (Discipline and Appeal) (Amendment) Regulations, 2002 (Hindi and English versions) published in Notification No. IR/AMEND/01/2004 in Gazette of India dated the 2nd April, 2004, under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

(Placed in Library See No. LT 4894/2006)

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(7) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 30 of the Regional Rural banks Act, 1976:-

- (i) The Vidharbha Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2005, published in Notification No. 77 in Gazette of India dated the 4th May, 2006.

- (ii) The Punjab Gramin Bank (Officers and Employees) Service Regulations, 2005, published in Notification No. 11 in Gazette of India dated the 19th January, 2006.

- (iii) The Karnataka Vikas Gramin Bank (Officers and Employees) Service Regulations, 2005, published in Notification No. 89 in Gazette of India dated the 27th May, 2006.

- (iv) The Haryana Gramin Bank (Officers and Employees) Service Regulations, 2006, published in Notification No. 73 in Gazette of India dated the 2nd May, 2006.

(v) The Kashi Gomti Samyut Gramin Bank (Officers and Employees) Service Regulations, 2005, published in Notification No. 22 in Gazette of India dated the 11th February, 2006.

(Placed in Library See No. LT 4895/2006)

(8) A copy of the Notification No. G.S.R. 455 (E) (Hindi and English versions) published in Gazette of India dated the 1st August, 2006, together with an explanatory memorandum exempting Indian Ordinance Factories from filing of Annual Financial Information Statement in from of ER-4, under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library See No. LT 4896/2006)

(9) A copy each of the following papers (Hindi and English versions) under sub- section (1) of section 7 of the Fiscal Responsibility and Budget Management Act, 2003:-

(i) Statement on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the financial year 2005-2006.

(Placed in Library See No. LT 4897/2006)

(ii) Statement on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the First quarter of the financial year 2006-2007.

(Placed in Library See No. LT 4897 'A'/2006)

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